

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
COURT NO. 2  
CAUSE LIST**

**DATE: 29<sup>th</sup> April, 2015  
Time: 10:30 AM**

**HON'BLE MR JUSTICE U.D. Salvi  
JUDICIAL MEMBER**

**HON'BLE Prof. A.R. Yousuf  
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
<b>FOR ADMISSION</b>				
1.	Original Application No.135/2015.	Narinder Kr. Shukla & Ors. Vs. Sh. Jagdish Saphiya & Ors.	Mr. S.P.Sharma, Adv. For the Applicant.	
2.	M.A No. 365/2015 in Original Application No. 159/2013.	All India Lokadhikar Sangthan Vs. Govt. of NCT of Delhi & Ors.	Mr. R.S. Jena, Adv. for the applicant in M.A.No.365/2015.	
<b>FOR COMPLETION OF PLEADINGS</b>				
3.	Original Application No. 58/2015 M.A No. 186/2015 & M.A.No.400/2015.	Ramesh Chand & Ors. Vs. Union of India & Ors.	Mr. Anand Sharma, Adv. for Applicant  Mr. Vikas Malhotra, Adv. for R – 1 Mr. Suryanarayan Singh, AAG for R – 2 to 6 Mr. Deepak Kaushal, Adv. for R – 7 to 10	
4.	Original Application No . 229/2013 & M.A No. 736/2013 & M.A No. 194/2014.	Giriraj Parikrama Sanrakshan Sansthan & Ors Vs. Department of Environment & Forests & Ors.	Mr. M.C. Mehta, Adv. for Applicant  Mr. V.K. Shukla, AAG, U.P, Raman Yadav, Mr. C.D. Singh, Adv. for R -1 to 3. Ms. Savitri Pandey & Ms. Azma Parveen, Advs. For R-2. Mr. Pradeep Mishra, Adv. for R – 5 Mr. Vikas Malhotra, Adv. for R – 6 Mr. Rachit Mittal, Adv. (Local Commissioner)	
5.	Original Application No. 519/2014.	Abhishek Garg Vs. The Chief Secretary, Govt. of U.P. & Ors.	Mr. Abhishek Garg, Applicant in Person.  Ms. Savitri Pandey, Adv. For R-1. Mr. Rachit Mittal, Adv. For R-2.	

For order, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)